

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 361/MP/2024

- Subject : Petition under Sections 17(3) and 17(4) of the Electricity Act, 2003 read with Articles 15.2.2, 15.2.3 and 15.3.2 of the Transmission Service Agreement dated 2.8.2023 seeking approval for creation of security interest over the assets of the Petitioner in favour of Axis Trustee Services Limited, the Security Trustee for the Lender.
- Petitioner : Fatehgarh IV Transmission Limited (FIVTL)
- Respondents : Central Transmission Utility of India Limited and Ors.
- Date of Hearing : **8.11.2024**
- Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
- Parties Present : Ms. Sriya Polepally, FIVTL
Shri Swapnil Verma, CTUIL
Ms. Kavya Bhardwaj, CTUIL

Record of Proceedings

The representative of the Petitioner submitted that the present Petition had been filed seeking approval for the creation of the security interest over the Petitioner in favour of Respondent No.2, Axis Trustee Services Limited, the Security Trustee, for the lender. She requested to admit the Petition.

2. Considering the submissions made by the representative of the Petitioner, the Commission ordered as under:
- (a) Admit and issue notice to the Respondents, subject to just exceptions;
- (b) The Respondents to file their respective replies, if any, within four weeks with a copy to the Petitioner, who may file its rejoinder within three weeks thereafter.
3. The Petition shall be listed for the hearing on **14.1.2025**.

By order of the Commission

**sd/-
(T. D. Pant)
Joint Chief (Law)**